

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 394
ANSWERED ON 19TH MARCH, 2026**

ROAD ACCIDENTS ON NATIONAL HIGHWAYS

***394. SHRI JAGADISH CHANDRA BARMA BASUNIA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of accidents and fatalities reported on National Highways (NHs) since 2014 in the country, year and State/UT-wise;**
- (b) the number of cases where the National Highways Authority of India (NHAI) was held liable for accidents and fatalities during the said period, year-wise; and**
- (c) the details of compensation paid out by NHAI for such accidents and fatalities since 2014, year-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A statement is laid on the Table of the House.**

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. *394 FOR ANSWER ON 19.03.2026 ASKED BY SHRI JAGADISH CHANDRA BARMA BASUNIA REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS.

(a) and (b) The Government publishes report on “Road Accidents in India” based on data received from States/ UTs. As per the data, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

State – Wise details of total number of Road Accidents and Fatalities on National Highways during calendar year 2014 to 2024 are annexed as per Annexure – I and II respectively.

(c) As per section 161 of Motor Vehicles Act, 1988, Central Government is required to provide compensation in respect of the death of, or grievous hurt to, persons resulting from hit and run motor accidents. Accordingly, the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 has been notified by Central Government and has been implemented vide GSR 163 (E) Compensation to Hit and Run Motor Accidents, Scheme 2022 with effect from 01.04.2022. The implementation of the Scheme is done by the States/UTs.

Under this Scheme, a fixed sum of Rs. 2 lakh is to be provided in case of death, and a fixed sum of Rs. 50,000 is to be provided in case of grievous hurt. The compensation is required to be provided to the claimants as per a time-bound procedure defined under the Scheme. The Claims Enquiry Officer (to be appointed by the concerned State/UT Government as per Notification GSR 163(E)) is required to convey his decision within 1 month of receipt of claim, after which the Claims Settlement Officer is provided with 15 days to sanction the claims. Subsequently, the transfer of compensation amount is to be processed by General Insurance Council (GIC) within a period of 15 days.

As per information received from General Insurance Council (GIC), details of Compensation paid under Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 in respect of road accidents occurred on all categories of roads (including NHs) for the Financial Year 2022-23 to 25-26 (as on 28.02.26) is given in the table below : -

Financial Year	Compensation paid (Rupees in Crores)
2022-23	1.78
2023-24	50.76
2024-25	84.14
2025-26 (Till Dec.)	125.98

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA STARRED QUESTION NO. 394 ANSWERED ON 19TH MARCH, 2026 ASKED BY SHRI JAGADISH CHANDRA BARMA BASUNIA REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS

Total Number of Road Accidents on National Highways												
Sl. No	States/UTs	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024
1	Andhra Pradesh	8799	8477	8171	8544	8122	7682	7167	8241	8650	8276	8258
2	Arunachal Pradesh	88	113	95	88	89	95	67	147	131	156	145
3	Assam	3639	3353	3478	3274	3963	3988	2963	3408	3244	3427	3766
4	Bihar	3708	3227	3138	3883	4016	4526	4101	4349	4601	4925	4681
5	Chhattisgarh	3330	4058	4042	3701	3995	3811	3463	3610	4115	4144	4156
6	Goa	1687	1784	1438	1470	1425	1244	787	1116	1259	1125	920
7	Gujarat	5038	4897	4617	4333	3997	3511	3234	3406	3536	3607	3519
8	Haryana	3290	3509	3818	3785	4358	3442	3039	3174	3727	3642	3844
9	Himachal Pradesh	1242	1211	1475	1460	1455	1396	1045	1179	1258	1074	1018
10	Jharkhand	1368	2007	1935	1828	1616	2074	1772	1890	2125	1994	2039
11	Karnataka	13827	12705	14933	14217	13638	13363	11230	11462	13384	14270	14208
12	Kerala	9006	9442	9209	8993	9161	9459	6594	8048	17627	10640	9757
13	Madhya Pradesh	12726	11988	10709	11150	9967	10440	9866	11030	13860	14561	13937
14	Maharashtra	10788	10839	10364	9237	9355	8360	6501	7501	9417	10881	11285
15	Manipur	431	404	325	372	329	395	273	236	313	272	210
16	Meghalaya	270	322	338	338	118	325	128	153	157	114	135
17	Mizoram	55	29	46	38	23	21	25	29	77	57	69
18	Nagaland	164	34	57	341	244	235	309	488	304	201	86
19	Odisha	3880	4480	4214	4487	4207	4148	3673	4087	4317	4587	4555
20	Punjab	1791	2092	2114	2533	2821	2423	2032	2288	2293	2388	1912
21	Rajasthan	6991	6821	6567	6851	6726	6883	5764	6424	7094	7173	7174
22	Sikkim	105	117	90	83	64	59	37	73	74	83	56
23	Tamil Nadu	20109	21902	22573	22357	22961	21489	18372	16869	18972	20582	20672
24	Telangana	4945	5649	6166	6211	6487	7352	6820	7214	7505	8103	8599

25	Tripura	230	230	203	221	188	248	184	199	241	255	242
26	Uttarakhand	669	728	842	908	816	662	524	711	827	840	828
27	Uttar Pradesh	111 57	138 02	130 78	143 33	161 98	161 81	136 95	145 40	149 90	151 84	1711 3
28	West Bengal*	489 5	428 8	446 8	417 7	407 1	354 7	335 4	382 1	399 3	384 1	4172
29	Andaman & Nicobar Islands	69	96	90	60	93	71	42	41	43	39	52
30	Chandigarh	36	45	47	33	46	36	15	29	29	11	13
31	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	14	3	2
32	Daman & Diu#	0	6	0	9	0	0					
33	Delhi	976	897	723	755	783	857	460	457	799	745	593
34	Jammu & Kashmir	204 0	195 3	212 2	213 9	211 8	208 1	151 2	189 9	237 8	234 2	2120
35	Ladakh	NA	NA	NA	NA	NA	NA	NA	119	196	132	191
36	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
37	Puducherry	554	763	874	937	771	653	567	587	448	497	631
Total		137 903	142 268	142 359	143 146	144 221	141 057	119 615	128 825	151 997	150 177	1509 58

NA: Not

Applicable

Note: 1. #Data of Daman & Diu is included in Dadra & Nagar Haveli from 2020 onwards
2. Data have been reconciled for West Bengal for the calendar year 2015 to 2017, 2019 & 2020 and Tamil Nadu for the calendar year 2017 to 2020.
3. *figures of West Bengal for the year 2024 are re-casted based on the pattern of the data furnished by the State Police Department for the year 2023 and the aggregate e-DAR data of the State for the year 2024

Annexure - II

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA STARRED QUESTION NO. 394 ANSWERED ON 19TH MARCH, 2026 ASKED BY SHRI JAGADISH CHANDRA BARMA BASUNIA REGARDING ROAD ACCIDENTS ON NATIONAL HIGHWAYS

Total Number of Fatalities in Road Accidents on National Highways												
SI . N o.	States/UTs	201 4	201 5	201 6	201 7	201 8	201 9	202 0	202 1	202 2	202 3	202 4
1	Andhra Pradesh	297 0	323 5	300 6	289 8	292 9	311 4	285 8	360 2	379 3	380 6	401 4
2	Arunachal Pradesh	52	49	58	41	56	54	32	87	73	88	96
3	Assam	139 2	142 7	129 5	146 4	154 1	169 0	132 2	157 4	142 8	156 4	172 2
4	Bihar	201 3	200 2	201 4	254 0	305 1	343 6	328 5	351 7	395 3	407 8	401 2
5	Chhattisgarh	111 8	120 1	118 1	115 2	138 4	142 1	139 0	166 3	188 5	191 0	195 2
6	Goa	108	132	113	118	104	107	61	83	127	102	108
7	Gujarat	214 9	213 6	214 1	214 5	217 1	189 8	179 7	207 7	210 9	223 3	219 2
8	Haryana	170 4	175 9	184 5	199 0	208 8	190 1	166 3	176 6	203 8	203 3	205 2
9	Himachal Pradesh	389	369	478	528	470	487	314	425	443	365	312
10	Jharkhand	669	132 5	122 2	125 0	112 2	155 4	124 1	149 6	169 9	167 2	168 6
11	Karnataka	425 6	365 7	411 6	379 2	398 6	384 2	333 0	348 7	416 4	438 3	427 8
12	Kerala	126 1	136 8	126 3	130 9	124 8	125 9	887	975	119 7	105 6	940
13	Madhya Pradesh	239 5	228 7	256 4	252 1	260 1	290 4	302 2	338 9	402 5	447 6	464 4
14	Maharashtra	357 7	378 9	388 7	363 7	408 8	379 9	352 8	408 0	492 3	578 0	581 2
15	Manipur	100	94	46	97	88	111	90	77	74	51	49
16	Meghalaya	93	89	108	111	73	89	81	112	98	78	102
17	Mizoram	40	20	45	29	15	19	20	23	72	47	66
18	Nagaland	35	10	35	27	12	18	29	25	55	60	37
19	Odisha	164 1	179 5	181 2	212 3	199 9	200 0	178 1	193 3	204 3	218 0	235 8
20	Punjab	148 2	153 8	149 5	189 1	208 5	169 3	149 2	195 0	188 1	189 5	156 2
21	Rajasthan	359 8	370 9	373 7	406 6	387 4	387 0	332 0	382 9	415 6	417 2	428 5
22	Sikkim	33	37	39	30	31	29	14	23	27	24	24
23	Tamil Nadu	534 4	575 2	625 5	649 6	675 6	666 1	545 4	526 3	597 8	625 8	637 6

2 4	Telangana	189 5	210 3	217 3	195 4	206 4	249 1	262 0	273 5	301 0	305 8	306 6
2 5	Tripura	74	50	68	70	77	106	78	94	105	129	114
2 6	Uttarakhand	479	464	503	584	631	428	365	430	545	564	543
2 7	Uttar Pradesh	582 7	777 3	746 9	794 6	881 8	883 0	785 9	850 6	847 9	844 6	956 0
2 8	West Bengal*	215 2	224 3	230 4	214 6	215 0	201 2	182 6	217 7	201 7	195 7	211 3
2 9	Andaman & Nicobar Islands	7	4	7	7	8	7	8	5	11	6	14
3 0	Chandigarh	21	19	24	16	16	13	6	21	9	4	3
3 1	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	9	2	1
3 2	Daman & Diu#	0	5	0	5	0	0	-	-	-	-	-
3 3	Delhi	253	260	238	267	263	278	149	201	252	230	258
3 4	Jammu & Kashmir	452	357	403	409	400	384	258	268	259	294	271
3 5	Ladakh	NA	NA	NA	NA	NA	NA	NA	27	30	37	45
3 6	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
3 7	Puducherry	70	146	131	137	111	82	71	87	71	74	105
Total		476 49	512 04	520 75	537 96	563 10	565 87	502 51	560 07	610 38	631 12	647 72

NA: Not Applicable

**Note: 1. #Data of Daman & Diu is included in Dadra & Nagar Haveli from 2020 onwards
2. Data have been reconciled for West Bengal for the calendar year 2015 to 2017, 2019 & 2020 and Tamil Nadu for the calendar year 2017 to 2020.
3. *figures of West Bengal for the year 2024 are re-casted based on the pattern of the data furnished by the State Police Department for the year 2023 and the aggregate e-DAR data of the State for the year 2024**
